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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/06/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	S. Sathyanarayanan	Counsel for Applicant	D. Paritha.
	D. Paritha (9884704407)		
	AMIL R. B. WANI		
	A. SANTHANA VINAYAKRATHAN	Cy for Resp 1, 2, 4	A. Sant
	N. P. VIJAY KUMAR	Cy for R 7	N. P. Vijay
	R. PRADIP		
	S. SATISH	Counsel for R 3 & R 8	S. Satish
	STRIVASTAVAN		
	S. THIYAGU (A)	R 3	S. Thiyagu
	S. THIYAGARASAN		
	P. PALANI	R 8	P. Palani

[20]

[MA/359/2019 in CP/114/IB/2018]

ORDER

The counsel appearing on behalf of R1, R2 and R4 in MA/356/2019, MA/357/2019 and MA/358/2019 having stated that R1, R2 and R4 would file reply within one week hereof, at his request, time for filing reply on behalf of R1, R2 and R4, time is hereby extended for one more week. Since notices served upon R5 and R6 have been returned unserved with an endorsement "NOT FOUND", this Applicant counsel is hereby directed to effect paper publication in respect to filing this application against R5 and R6 within three days hereof. As to R7 is concerned, the counsel appearing on behalf of R7 has sought time to file reply, at his request, time is hereby extended for filing reply within one week. R8 is present in person. The counsel appearing on behalf of R9 and R11 has not filed reply and he is directed to file the same within one week hereof. As to R3 present in person having stated that R10 is his brother, he would inform the same to R10. At his request, R10 is also hereby directed to file reply within one week hereof.

List this application for hearing on **18.06.2019**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V. PRAKASH KUMAR)
Member (Judicial)

vs